

either to refund the time-barred claims paid for or adjustment made in the bills relating to the consumers concerned;

(c) whether Government are aware that DESU has contravened the Law of Limitation in issuing time-barred claims; and

(d) whether he proposes to give direction to the DESU authorities concerned to refund all such payments of claims which are more than 3 years old and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (d). The information is being collected and will be laid on the Table of the House.

**Memorandum against General Manager of Fertilizer Corporation of India Limited, Talcher Division**

7699. SHRI BHOGENDRA JHA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that a memorandum against the present General Manager of the Fertilizer Corporation of India Limited, Talcher Division had been addressed to the Prime Minister in the name of the officers and workers alleging wastage, victimisation etc.; and

(b) if so, salient features thereof and Government reaction thereto?

THE MINISTER OF PETROLEUM, CHEMICALS & FERTILIZERS (SHRI VEERENDRA PATIL): (a) and (b). A copy of an unsigned printed letter addressed to the Prime Minister purporting to be from "officers and workers of the Talcher Division" and containing allegations of wastage of public funds and harassment and victimisation of employees by the General Manager of Talcher Division of Fertilizer Corporation of India was received in the Ministry in July, 1980. The allegations are being looked into.

**L.P. Gas Connections Applications in Mangalore**

7700. SHRI JANARDHANA POOJARY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what is the number of applications pending for the issue of gas connections in Mangalore; and

(b) how many connections were given there during this year?

THE MINISTER OF PETROLEUM, CHEMICALS & FERTILIZERS (SHRI VEERENDRA PATIL): (a) The number of applications pending for the issue of gas connections in Mangalore with Indian Oil Corporation and Hindustan Petroleum Corporation are about 3,700.

(b) During current year in April and May 1980, Indian Oil Corporation had sanctioned 45 new connections. Termination vouchers during these two months totalled to 53. No New gas connections have been released by Hindustan Petroleum Corporation Ltd. during the current year.

**Sanctioning the Energy Projects Received from Government of Maharashtra**

7701. SHRI BALASAHEB VIKHE PATIL: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether the Central Government has fixed any time limit for sanctioning the energy projects received from the State Governments and also for speedy implementation thereof with a view to check inflation and to become self-reliant in the interest of national economy;

(b) if not, the reasons for not fixing such time limit; and

(c) what projects have been received from the Government of Maharashtra separately each year during 1978, 1979 and 1980 (upto 30-6-1980) and which of those are pending with

the Central Government and how much more time will the Central Government take to sanction them?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) & (b). No time limit has been fixed for sanctioning of the power generation projects submitted by State Governments to the Central authorities and for the implementation of such projects. Each project has to pass through the various stages of techno-economic appraisal before it is accorded techno-economic clearance by the Central Electricity Authority and recommended to the Planning Commission for their investment decision and approval. The time taken in the examination of a project and establishment of its techno-economic viability depends, *inter-alia*, upon the adequacy of technical details furnished in the project report, the extent of site investigations and studies involved, the inter-State aspects to be resolved and the availability of coal/gas and its transportation. Minister of Energy has, however, desired that

the processes of techno-economic appraisal should be accelerated and States informed of further information required or modifications necessary within two to three months. After the techno-economic clearance, investment decision and final approval of the project, all efforts are made to monitor the execution of projects and their commissioning within the targeted dates, but sometimes slippages become unavoidable due to various reasons. Adequacy of existing construction agencies, methods and techniques, supply of equipment and procedures for purchase of equipment, etc., are reviewed from time to time to ensure speedy construction of projects.

(c) The project reports for thermal power generation projects received from the Government of Maharashtra/Maharashtra State Electricity Board during the years 1978, 1979 and 1980 (upto 30-6-1980) and their present status are shown in the Statement attached. No hydro-electric power generation project was submitted to the Central Electricity Authority during these three years.

#### Statement

*Proposals for thermal power generation projects received from the Govt. of Maharashtra/Maharashtra State Electricity Board during the years, 1978, 1979 and 1980 (upto 30-6-1980) and their present status*

Sl. No.	Name of the Project	Installed Capacity (MW)	Date of receipt of the latest project report	Estimated Cost (Rs. lakhs)	Present Status
1	2	3	4	5	6
<i>Project reports received in 1978</i>					
1.	Ujjaini St. I	2x500	May, 1978	34192.00	The coal linkage for this project has not been established.
	Revised	2000	July, 1979	35415.00	
2.	Maharashtra Gas Turbine	4x60	May, 1978	6037.00	The availability of gas from Bombay High, its utilisation in a time-frame and the feasibility of its availability for this project has not yet been established.

1	2	3	4	5	6
3.	Parli Extn. Unit IV .	1x210	Dec., 1978	7667.00	The project is in an advanced stage of techno-economic appraisal by the CEA
<i>Project reports received in 1979</i>					
1.	Thermal Power Station in Western Maharashtra (Bombay Sub-Urban Electric Supply Co. Ltd.)	2x210/ 1x500	June, 1979	16999.00 17307.00	The State Govt. had been informed that it would not be expedient to entrust the construction of a large-sized thermal power station to a private distributing company having no experience or expertise in generation or construction of power stations.
<i>Project reports received in 1980</i>					
1.	Urban Gas Turbine St. II .	4x60	Jan., 1980	6258.00	The techno-economic appraisal has not been completed due to inability to confirm gas/ISHS for the project.
2.	Ghandrapur St. III .	1x500	June, 1980	21409.50	The project has been received recently. The coal linkage has not yet been established.

#### Programmes on Scientific subjects on Doordarshan and Akashvani

7702. PROF. MADHU DANDAVATE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is true that recently less emphasis is given on programmes on scientific subjects on Doordarshan and Akashvani; and

(b) if so, whether Government propose to give adequate emphasis on scientific talks in the interest of spread of scientific knowledge?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) No, Sir.

(b) Akashvani attaches a great importance to Science broadcasts, and for this purpose Science Cells have been created at a number of Stations. As regards Doordarshan, besides the syllabus-oriented science lessons, Doordar-

shan telecasts special science programmes regularly from various Kendras.

#### Films Produced and Censored During 1979

7703. SHRI D. P. JADEJA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of Films produced in India during the year 1979, language-wise;

(b) the number of films received for censorship;

(c) the number of films rejected by the censors; and

(d) the names of such films and the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) and (b). Government do not have information as